Declaration of Assets and Liabilities

	I, Md Nishat Akhtar, sbn/daughter/wife of Hol Akhtan Husgin (late)
aned	I, Ma Nishat Akhtas, sonroaughter whe of the lagislative Assembly
services	e and presently working as Book Attendant
give I	erein below the details of the assets (immovable, movable, bank balance, etc.) of
myse	f, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependent-3 Etc. Name
(i)	Cash	40009-	10000/		44.44	
(0)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	090000/_	200000			
(iii)	Bonds, Debentures and Shares in companies	×				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	X				
(v)	Motor Vehicles (details of make, etc.)	SANTEO CAP 2010	Activa 2015			
(vi)	Jewellery (give details of weight and value)	value:-	Gold: 25.Gran			
(vli)	Other assets, such as values of claims / interests	×				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets В.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	nave to be indicated] Description	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Х		-		
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	X		3 1		
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	X				
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Y				
(v)	Others (such as interest in property)	X			10,400	

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	C so conserve and a source of the source of	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones	Y	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	×	
	(f) Other dues, if any	Ø	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	X	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	X	
	(III) Sales Tax (Only in case of proprietary business)	X	
	(iv) Property Tax		

C. <u>Personal De</u>	tall	
GPF/CPF/PRAN No.	:-	PTS/BLA - 1339
Gender	:-	M (M/F)
Date of Birth	*	08041967 (DD/MM/YYY)
Class/Group	;- , ,	C (A/B/C)
Cadre	;*	
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	;-	BHAGALPUR.
I hereby di knowledge and be	AT.	that the above details are true to the best of my
		Signature मीह जिसात अखतट
		Name of Employee: M. N. ishat. Akhtar
Place: Pafina		Designation: Book Attendant
Date: 0.1.21.2	9.22	Department: Bihan Legislative Assemby

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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